

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 1370
TO BE ANSWERED ON 24.07.2017

TRIBAL AFFECTED BY ROURKELA STEEL PLANT

1370. SHRI CH. MALLA REDDY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the National Commission for Scheduled Tribes (NCST) has expressed its displeasure over the slow progress on the issue of displacement of tribals due to Rourkela Steel Plant;

(b) if so, the details thereof;

(c) whether the NCST has directed the Union Steel Ministry to constitute a high level committee to investigate that whether the land acquired for the steel plant was handed over to any cooperative society or private organization; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) and (b): On 22.02.2016 and 24.02.2016, the National Commission for Scheduled Tribes (NCST) visited the Rourkela Steel Plant in connection with displacement and rehabilitation of tribals due to setting up of Rourkela Steel Plant at Rourkela. On 17.10.2016 and 16.05.2017, NCST held meetings with the officers of the Government of Odisha, Rourkela Steel Plant and Ministry of Steel to discuss the matter.

(c) and (d): In the sitting held on 16.05.2017, NCST advised Ministry of Steel to constitute a Committee to enquire into the land sold / leased to any private organization by the Rourkela Steel Plant. The Ministry of Steel has constituted a Committee in accordance with the recommendation.
